

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 2291 /A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Yupia.

Dated Guwahati, 5<sup>th</sup> May, 2025.

Sub:- **Special leave, casual leave and restricted holiday.**

Ref:- No. HC(IB)-VIG/01/2025/309-12 Dated the 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **special leave on 07.05.2025, casual leave on 08.05.2025 and restricted holiday on 09.05.2025, along with station leave permission from the evening of 06.05.2025 till 12.05.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/2292 - 2293 /A, dated 5.5.2025**

Copy to:

1. Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

@  
05.05.25

**JT. REGISTRAR (VIGILANCE)**

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